

Statement

About 10,000 new telephone connections are proposed to be provided during the current year at the following places in Orissa.

1. Bhubaneswar
2. Berhampur
3. Rourkela Plant
4. Rourkela T. Ship
5. Cuttack (RLU)
6. Cuttack (CRLU)
7. Baiaasore
8. Bhadrak
9. Baripada
10. Chandipur
11. Puri
12. Jatani
13. Khurda
14. Dhenkanal
15. Keonjhar
16. Damanjodi
17. Koraput
18. Kantabanji
19. Titilagarh
20. Bhawanipatna
21. Khariar Road
22. Kesinga
23. Dhanmondal
24. Paradeep
25. Rajgangpur
26. Kalunga
27. Bargarh
28. Jharauguda
29. Padampur
30. Barapalli

Use of Fax Machine for Delivery of Money Orders

75. SHRI VIRENDRA KATARIA:
DR. ABRAR AHMED:

Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 501 given in the Rajya Sabha on 14th July, 1992 and state:

- (a) Whether the examination of the proposal to use fax machines for quick delivery of money orders has been completed; and
- (b) if so, what are the details in this

regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The proposal has been dropped on cost considerations and because of practical difficulties.

Modernisation of Postal Services

76. SHRI JAGIR SINGH DARD: DR. ABRAR AHMED:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have set up any committee to explore the possibility of modernising the Indian Post Office Act in the light of several countries privatising the postal services; and

(b) if so, what are the relevant details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) A Committee has been constituted to review the Indian Post Office Act, 1898 and make recommendations. The terms of reference of the Committee are:

I. to examine the Act in all the aspects, with particular reference to:

(i) the developments in communication by mail in the country in recent years and the likely trends in the future, and the challenges from them to the Post Office,

(ii) the developments in international postal system and the responsibilities that they impose on the Post Office,

(iii) the difficulties felt by the Post Office in practice on account of the limitations of the Act,

(iv) the needs of the society for different Postal services,

(v) the increasing social awareness as to the obligations of the Postal system and its social accountability, and

(vi) the legal liability that the Post Office should accept for its services, in the context of the growing consumer protection trends, and consistent with the magnitude of its services, the conditions under which they are rendered and the relative tariffs.

II. to suggest modifications to the Act to meet the shortcomings brought out in the examination of the Act or otherwise and to serve all relevant purposes in view, and

III. to furnish an appropriate draft legislation incorporating those modifications, to the Government. The Committee is expected to submit its report by January, next year.

Telephone Connections in Nagpur

77. DR. SHRIKANT RAMCHAND-RA JICHKAR: SHRI G. PRATHAPA REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending on the waiting list of telephone connections in Nagpur city as on the 1st July, 1992;

(b) the number of applications which are likely to be cleared by the end of 1992; and

(c) what is the target fixed for the year 1993?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 23461.
(b) 800.
(c) 3200 (During January 93 to March, 93)

Tenders Bids for Cellular and Car Telephones

78. SHRI MENTAY PAD-MANABHAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the procedure adopted in finalising tender bids for cellular phones and car telephones;

(b) whether it is a fact that there have been allegations of breach of tender sanctity in the selection of bidders; and

if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Tender bids for cellular phones were finalised in two stages. In the first stage the bids were technically and commercially evaluated giving due consideration to technical specifications, commercial and eligibility conditions as given in the tender. Out of the 30 bidders who participated in the 1st stage of tender, 14 bidders were short listed and financial bids issued to them.

In the second stage the financial bids from the short listed bidders were evaluated and 8 bidders were provisionally selected.

(b) and (b) The allegations in this regard have been made by one of the bidders who has filed civil writ petition in the High Court and the matter is *sub-judice*,

Pending Applications for Telephone Connections in Guwahati Region

79. SHRI MATANG SING: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the total number of requests for telephone connections pending in the Guwahati region as on 30th September, 1992;

(b) by when the telephone connections are likely to be provided to those people;

(c) whether there is any proposal to